NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/675/(IB)/2017

NAME OF THE PETITIONER(S)

: BHANSALI CHEMICALS (MADRAS) LTD

NAME OF THE RESPONDENT(S)

: TAURUS HIDES PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. Name (in Capital)

Represented by

Signature

1. Now (M. C.), Now ole Office

ORDER

PCS representing the applicant/operational creditor present and stated that the matter has been settled between the parties. In this regard, he filed a joint settlement memo specifying the terms of settlement and schedule of payment. The joint settlement memo is taken on record. In view of the settlement entered into between the parties, the matter is disposed of as closed.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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